

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
STARRED QUESTION NO. 48
TO BE ANSWERED ON 23.07.2026**

E-Shram Portal

48. # Shri Rajesh Parmanand Shukla:

Will the Minister of Labour and Employment be pleased to state:

- (a) the details of registrations on e-Shram portal since its inception, occupation-wise, State/UT-wise and gender-wise;**
- (b) whether Government has launched State-specific microsites under the e-Shram portal;**
- (c) if so, the details thereof;**
- (d) the manner in which e-Shram data would serve as a central database towards implementation of rules related to universal social security for all the workers; and**
- (e) whether Government has upgraded the e-Shram portal as a 'one-stop solution' and if so, the number of Government schemes which have been integrated with e-Shram portal?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHA STARRED QUESTION NO. 48* FOR 23.07.2026 REGARDING “E-SHRAM PORTAL” RAISED BY SHRI RAJESH PARMANAND SHUKLA.

(a) to (e): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) including platform workers, migrant workers etc. The e-Shram portal registers the unorganised workers and provides them a Universal Account Number (UAN) on a self-declaration basis.

Over 31.79 crore unorganised workers have registered on eShram portal since inception. Occupation-wise, State/UT-wise and gender-wise details of registrations on eShram portal since its inception, are at annexure-I, annexure-II and annexure-III respectively.

The Ministry of Labour & Employment has already enabled the sharing of eShram data with all States and Union Territories through either Application Programming Interface (API) integration or the Data Sharing Portal (DSP). Further, Ministry of Labour and Employment launched the eShram Microsites initiative for States and Union Territories on 29 January 2025, enabling States/UTs to establish their own dedicated eShram Microsite to address State-specific requirements, and respond more effectively to regional needs and implementation challenges. Based on the responses of States/UTs, Microsites have been launched for eight (8) States/UTs viz Punjab, Gujarat, Telangana, Dadra & Nagar Haveli and Daman & Diu, Jammu & Kashmir, Chandigarh, Andaman & Nicobar Islands and Kerala.

In keeping with the vision of the Budget Announcement 2024-25 on developing eShram as a One-Stop-Solution for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram-“One-Stop-Solution” on 21st October 2024. eShram- “One-Stop-Solution” entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and also see benefits availed by them so far, through eShram.

So far, fifteen (15) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security, insurance or skill

development programmes to eShram cardholders including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Viksit Bharat-Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM G), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandna Yojana (PMMVY), etc.

Apart from the above, eShram has also been integrated with National Career Service (NCS) for Job Opportunities, Skill India Digital Hub (SIDH) for Skill Development, Pradhan Mantri Shram Yogi Maandhan (PM-SYM) for Pension and convergence portal of MoHUA, enabling eShram cardholders to avail additional services.

Annexure referred to in reply to Part (a) to (e) of the Rajya Sabha Starred Question No. 48* for 23.07.2026 regarding “e-Shram Portal”

Occupational-wise details of the number of unorganised workers registered on the eShram Portal:

S. No.	Occupation	Registration Count
1	Automobile & Transportation	86,07,958
2	Apparel	2,09,81,959
3	Service	3,07,859
4	Electronics & HW	51,07,806
5	Capital Goods & Manufacturing	65,38,739
6	Textile & Handloom	2,09,253
7	Professionals	8,43,273
8	Construction	2,90,87,488
9	Handicrafts & Carpets	23,84,276
10	Healthcare	36,31,308
11	Tourism & Hospitality	44,37,575
12	Gem & Jewellery	10,36,544
13	Office Administration & Facility Management	31,51,428
14	Mining	4,60,806
15	Printing	5,11,941
16	Private Security	4,68,715
17	Beauty & Wellness	21,83,755
18	Tobacco Industry	27,52,870
19	Leather Industry Works	62,18,702
20	Retail	24,02,040
21	Food Industry	18,09,439
22	Glass & Ceramics	2,94,521
23	Miscellaneous	1,52,16,850
24	Domestic and Household Workers	2,95,15,744
25	Organised Retail	89,698
26	Wood & Carpentry	2,09,937
27	Education	53,72,840
28	Banking, Financial Services & Insurance	46,430
29	Agriculture	16,39,25,724
30	Musical Instruments	1,19,523

Annexure referred to in reply to Part (a) to (e) of the Rajya Sabha Starred Question No. 48* for 23.07.2026 regarding “e-Shram Portal”

States/ UTs-wise details of the number of unorganised workers registered on the eShram Portal:

S. No.	State/UTs	Registration Count
1	Andaman and Nicobar Islands	36,048
2	Andhra Pradesh	88,81,719
3	Arunachal Pradesh	2,20,956
4	Assam	78,84,077
5	Bihar	3,24,73,619
6	Chandigarh	1,92,430
7	Chhattisgarh	86,68,415
8	Delhi	36,74,393
9	Goa	90,712
10	Gujarat	1,26,03,655
11	Haryana	54,44,372
12	Himachal Pradesh	20,32,280
13	Jammu and Kashmir	36,64,485
14	Jharkhand	98,70,292
15	Karnataka	1,11,33,707
16	Kerala	61,48,933
17	Ladakh	36,395
18	Lakshadweep	2,877
19	Madhya Pradesh	1,95,25,912
20	Maharashtra	1,86,71,544
21	Manipur	4,76,110
22	Meghalaya	3,77,024
23	Mizoram	73,777
24	Nagaland	2,48,620
25	Odisha	1,37,67,553
26	Puducherry	2,00,219
27	Punjab	59,85,651
28	Rajasthan	1,55,16,684
29	Sikkim	51,496
30	Tamil Nadu	98,36,855
31	Telangana	47,07,586
32	The Dadra and Nagar Haveli and Daman and Diu	76,497
33	Tripura	9,07,754
34	Uttar Pradesh	8,46,04,565
35	Uttarakhand	31,24,892
36	West Bengal	2,67,12,897

Annexure-III

Annexure referred to in reply to Part (a) to (e) of the Rajya Sabha Starred Question No. 48* for 23.07.2026 regarding “e-Shram Portal”

Gender-wise details of the number of unorganised workers registered on the eShram Portal:

S. No.	Gender	Registration Count
1	Female	17,23,49,838
2	Male	14,55,66,820
3	Others	8,343
